- (c) whether a declaration to this effect was made by the Hon'ble Minister, Chemical & Fertilizers at Namrup on 26th June, 2006;
 - (d) if so, the details thereof and the time by when it is likely to be commissioned;
- (e) the total outlay and the target set for implementation of Namrup-IV during Eleventh Five Year Plan; and
- (f) the other steps initiated by his Ministry for better health and survivability of the Namrup unit in this global competition era?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (f) The Hon. Minister for Chemicals and Fertilizers during his visit to Namrup on 26th June, 2006, declared in a public meeting the intention of the Government to explore the feasibility of setting up of Namrup-IV unit with an annual production capacity of 8 - 9 lakh tones of urea. The revamp of Namrup Units viz Namrup - I, II & III has been completed on 22nd November, 2005. The Company has been making losses due to low energy efficiency, as the Namrup Units consume energy more than 12.7 Gcal per MT of urea as compared to other gas based units in the country which consume energy less than 6 Gcal per MT of urea. The Brahmaputra Valley Fertilizer Corporation Ltd (BVFCL) is exploring the possibility of further revamp of its Namrup units to achieve production level of 7 - 8 lakh MT per annum with an improved comparable energy efficiency or the alternative of setting up of Namrup-IV unit based on modern gas based technology. The Company has instituted a study through a process licensor to examine the current status of Namrup units and recommend the best possible alternative for the Company to sustain its future operations. No final decision has been taken in the matter as the report of the process licensor is yet to be finalized,

Simultaneously, the Government is also actively considering a proposal for financial restructuring of BVFCL so as to ensure sustainable operations of existing units, till an alternative as discussed above, is finalized.

Allocation of fertilizers to States

743. SHRI P. RAJEEVE: Will the Minister of CHEMICALS AND FERTILISERS be pleased to state:

- (a whether there was any shortage of fertilizers during monsoon seasons during last three years;
 - (b) if so, the reasons therefor;
- (c) whether any criteria has been formulated by the Ministry for distribution of fertilizers produced by CPSUs to the State;
 - (d) if so, the details thereof; and
 - (e) the details of allocation to each State during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) No, Sir. The requirement, availability and sales of Urea, DAP & MOP during last three years is as follows:

Year	Particulars	Urea	DAP	MOP
	Requirement (demand)	249.55	81.31	33.27
2006-07	Availability (Supply)	254.79	77 . 57	24.82
	Sales	244.52	69.75	23.17
	Requirement (demand)	271.70	89.21	36.13
2007-08	Availability (Supply)	274.26	83.740	29.28
	Sales	261.71	75 . 55	28.28
	Requirement (demand)c	281.34	94.83	37.86
2008-09	Availability (Supply)	270.88*	99.78	43.33
	Sales	266.51	99.03	40.95

^{*} Excludes 10.40 LMT of urea extra sold in the month of March 2008 (March, 2008 requirement 10.36 LMT, the sales was 22.76 LMT)

Urea is the only fertilizer which is under partial movement and distribution control of the Government. All other fertilizers *viz.* DAP, MOP, SSP and NPK etc. are decontrolled/de-canalized since 1992. As can be seen, the fertiliser availability is adequate to sustain sales/requirement.

- (c) and (d) The criteria for allocating urea from CPSU/Cooperative/Private indigenous manufacturing units are as follows:
- i) There are more than two or more sources of supply of fertilisers in the State to ensure the back up supplies in case of failure of one of the sources; and
- ii) Department of Fertilisers also ensure that supplies from CPSU/Cooperative Sector /Indigenous manufacturers/private unit/Importers is made to the nearest States in order to ensure the minimum lead distance for minimising the freight subsidy outgo.
- (e) The State-wise demand (Requirement), supply (Availability) and Sales of major fertilizers namely Urea, DAP and MOP during the last three years 2006-07, 2007-08, 2008-09 is enclosed as Statement.

Statement
State-wise Requirement, Availability and Sales of UREA, DAP and MOP during the last three years

								2006-07	Qty. in (LMT:
Product		Urea			DAP			MOP	
Name of State	Requirement	Availability	Sales	Requirement	Availability	Sales	Requirement	Availability	Sales
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	27.00	24.52	22.13	6.69	6.15	5.97	5.21	3.90	3.72
Karnataka	11.20	11.55	10.92	5.00	5 .2 5	4.88	3.90	3.14	2.76
Kerala	1.46	1.33	1.27	0.17	0.23	0.23	1.40	1.13	1.12
Tamil Nadu	10.00	9.59	9.18	3.85	3.98	3.84	4.85	3.48	3.48
Gujarat	15.00	15.22	15.03	5.75	5.79	4.56	1.65	1.46	1.42
Madhya Pradesh	12.10	13.89	13.16	6.20	5.76	4.96	0.50	0.75	0.67
Chhattisgarh	4.90	5.93	5.53	1.38	1.59	1.27	0.52	0.67	0.59
Vaharashtra	19.00	20.70	19.87	6 .2 5	7.06	6.49	3.00	2.48	2.34
Rajasthan	13.20	12.80	12.26	5.60	4.30	4.05	0.22	0.07	0.07
-laryana	17.50	18.04	17.33	5.60	5.04	4.46	0.40	0.32	0.23
Punjab	25.00	26.16	25.74	7.90	7.60	7.12	0.90	0.52	0.47
Jammu & Kashmir	1.42	1.15	1.05	0.71	0.55	0.51	0.21	0.10	0.10

1	2	3	4	5	6	7	8	9	10
Uttar Pradesh	50.00	53.50	51.83	14.50	14.42	12.94	2.30	1.34	1.22
Uttaranchal	1.65	2.17	2.10	0.32	0.24	0.23	0.12	0.06	0.04
Bihar	17.50	16.32	16.01	4.50	3.29	2.65	2.50	1.04	1.00
Jharkhand	1.74	1.63	1.60	1.10	0.71	0.68	0.07	0.01	0.01
Orissa	4.70	4.44	4.21	0.98	1.16	1.03	0.92	0.85	0.75
West Bengal	12.00	12.28	11.94	4.10	3.99	3.54	3.58	2.78	2.51
Assam & other N.E	3.08	2.67	2.47	0.51	0.27	0.24	0.82	0.59	0.54
Other Total	1.10	0.90	0.90	0.20	0.17	0.12	0.20	0.13	0.13
ALL INDIA:	249.55	254.79	244.52	81.31	77.57	69.75	33.27	24.82	23.17

					2007-08				
		Urea			DAP/MAP			MOP (LMTs)	
Name of State	Requirement	Availability	Sales	Requirement	Availability	Sales	Requirement	Availability	Sale
1	2	3	4	5	6	7	8	9	10
Andhra Pradesh	27.50	26.84	25.12	8.24	7.16	7.15	5 . 55	4.52	4.50
Karnataka	12.80	13.63	12.54	5.80	4.54	4.50	4.00	3.70	3.58
Kerala	1.40	1.44	1.34	0.28	0.18	0.18	1.40	1.19	1.16
Tamil Nadu	9.85	9.68	9.16	4.25	3.35	3.35	4.90	4.85	4.77
Gujarat	17.25	18.37	17.93	5.80	6.76	6.47	1.70	1.82	1.79

1	2	3	4	5	6	7	8	9	10
Madhya Pradesh	13.75	14.76	14.31	7.50	6.82*	6.34	1.10	0.76	0.74
Chhattisgarh	5.90	6.17	5.87	1.70	1.38	1.35	0.74	0.69	0.62
Maharashtra	21.20	23.05	21.39	7.05	6.45	6.29	3.05	3.46	3.2
Rajasthan	14.70	13.83	13.21	6.05	5.51*	4.50	0.23	0.23	0.19
Haryana	18.75	19.30	18.47	5.85	6.80*	5.36	0.50	0.34	0.29
Punjab	25.00	26.97	26.46	8.00	9.14*	6.81	0.95	0.58	0.57
Uttar Pradesh	55.00	54.37	52.72	15.50	14.89*	13.20	3.00	1.27	1.14
Uttaranchal	2.30	2.42	2.31	0.32	0.23	0.23	0.18	0.05	0.05
Jammu & Kashmir	1.40	1.19	1,15	0.84	0.33	0.33	0.28	0.07	0.07
Bihar	20.00	19.40	18.56	4.25	3.30	3.07	2.05	1.19	1.07
Jharkhand	2.10	1.67	1.58	0.90	0.75	0.74	0.13	0.08	0.08
Orissa	5.50	5.19	4.58	1.25	1.79	1.72	1.20	1.05	1.01
West Bengal	12.95	12.45	11.56	4.55	3.80	3.78	4.00	2.76	2.7
Assam	2.30	1.99	1.93	0.70	0.08	0.08	0.85	0.40	0.4
All India	271.70	274.26	261.71	89.21	83.40	75.55	36.13	29.28	28.28

^{*} Includes, the stock available with State Federations MP-0.35 LMT, Rajasthan - 0.77 LMT, Haryana - 1.15 LMT, Punjab - 1.96 LMT & UP - 1.21 LMT aggregating 5.44 LMT (Sales of which is not available).

2008-09

		Urea			DAP			MOP			Complex	
State	Requirement	Availability	Sales	Requirement	Availability	Sales	Requirement	Availability	Sales	Requirement	Availability	Sales
1	2	3	4	5	6	7	8	9	10	11	12	13
Andhra Pradesh	27.50	27.84	27.33	8.50	9.98	9.97	5.85	6.27	6.04	20.50	16.50	16.30
Karnataka	13.50	12.88	12.82	6.05	8.12	8.07	4.55	5.14	5.05	11.17	8.44	8.39
Kerala	1.49	1.68	1.63	0.31	0.24	0.24	1.33	1.53	1 . 51	1.72	1.85	1.81
Tamil Nadu	10.37	11.28	11.28	4.31	3.85	3.85	4.84	5.95	5.84	3.62	3.55	3.51
Gujarat	18.65	18.69	18.48	7.10	8.24	8.19	1.90	2.26	2.22	4.39	4.92	4.70
Madhya Pradesh	15.75	13.83	13.59	8.25	8.31	8.14	1.20	1.17	0.88	4.35	2.20	2.15
Chhattisgarh	5.40	5.23	5.06	1.75	2.31	2.28	0.77	0.95	0.92	1.31	1.23	1.22
Maharashtra	23.25	22.84	22.46	8.60	10.19	10.15	3.70	5.17	4.92	15.65	10.40	10.29
Rajasthan	15.10	13.21	12.97	5.60	5.90	5.77	0.00	0.32	0.24	1.42	0.67	0.66
Haryana	19.90	17.59	17.36	6.00	6.69	6.61	0.46	0.47	0.39	0.67	0.31	0.31
Punjab	25.50	26.28	25.77	8.10	8.82	8.82	0.95	0.98	0.81	1.01	0.59	0.57
Himachal Pradesh	0.65	0.66	0.66	0.00	0.00	0.00	0.07	0.06	0.06	0.44	0.40	0.40

1	2	.3	4	5	6	7	8	9	10	11	12	13
Jammu & Kashmir	1.35	1.28	1.26	0.80	0.59	0.59	0.33	0.14	0.14	0.00	0.01	0.01
Uttar Pradesh	55.00	55.74	54.83	15.50	15.12	14.93	2.50	2.79	2.47	10.50	7.44	7.32
Uttarakhand	2.30	2.22	2.20	0.35	0.31	0.31	0.18	0.08	0.08	0.45	0.51	0.51
Bihar	21.25	18.33	17.96	4.25	4.12	4.11	1.90	2.28	2.13	3.60	2.59	2.59
Jharkhand	2.00	1.57	1.54	1.05	0.80	0.80	0.13	0.16	0.14	0.40	0.38	0.38
Orissa	5.50	4.74	4.61	2.00	1.89	1.89	1.35	1.53	1.34	2.88	2.66	2.55
West Bengal	13.00	11.94	11.67	4.86	4.03	4.03	4.15	4.80	4.62	7.49	7 .2 9	7.23
Assam	2.40	2.30	2.30	1.03	0.14	0.14	1.06	1.08	0.95	0.30	0.06	0.06
ALL INDIA:	281.34	270.88	266.51	94.83	99.78	99.03	37.86	43.34	40.95	92.32	72.26	71.22

^{\$} Excludes 10.4 LMT of urea extra sold in March, 2008 (March, 08 requirement 10.36 LMT, the sales was 22.76 LMT)

Note: DOF started monitoring of complex fertiliser w.e.f. Kharif, 2008.